NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES:

Ashok Alco-Chem Limited.

V/s.

M/s. Unimark Remedies Limited.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Sontalp Amartina Advocate for letation

Order CP No. 10/I&BP/NCLT/MB/MAH/2017

Since the Petition information has not been set out in the format given under Insolvency & Bankruptcy Code, the Petitioner is hereby directed to file the Form in the format as set out, within 3 days. List this matter for hearing on 17.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)